

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2016 &
IA NO. 163 OF 2018**

Dated : 10th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Sasan Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sajan Poovayya, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Janmali
Ms. Priyanka M.P.

Counsel for the Respondent(s)

:

Mr. K. S. Dhingra for R.1

Mr. G. Umapathy
Mr. Aditya Singh for R.2

Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha
Ms. Garima Srivastava for R.3 to 6

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal
for R.7 to 9 & 14

Ms. Ranjana Roy Gawai
Ms. Vasudha Sen
Mr. Saurabh Mishra for R.10

Mr. Rahul Dhawan
Mr. Mohit Aggarwal for R.11 & 12

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Parichita Chowdhary
Mr. Ashwin Ramanathan for R.13

ORDER

Heard learned senior counsel Mr. Sajan Poovayya for the Appellant and the learned counsels for the Respondents for some length.

Judgement Reserved.

(S.D. Dubey)
Technical Member

Js/vg

(Justice Manjula Chellur)
Chairperson